

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

O.A. No. 2520/97

New Delhi, this the 10th day of December, 1998

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE MR. N. SAHU, MEMBER(A)

1. Shri Jagpal Singh,
S/o Shri S. Gurbax Singh,
H-95, Sarojini Nagar,
New Delhi.

2. Shri M. S. Jain,
S/o late Shri D. C. Jain,
F-7/B, Gali No. 15,
Laxmi Nagar,
Delhi-110092.

3. Shri T. K. Attrai,
S/o late Shri Rulia Ram
2418, Tilak Street,
Chuna Mandi, Paharganj,
New Delhi.

4. Shri U. R. Mahajan,
S/o late Shri M. R. Mahajan,
711, Vikas Kunj, Vikaspuri,
New Delhi.

5. Shri Mohan Lal,
S/o late Shri Sewa Ram,
GI-809, Sarojini Nagar,
New Delhi.

6. Shri K. L. Khetrapal,
S/o late Shri B. R. Khetrapal,
2694, Dr. Mukerjee Nagar,
Delhi-110009.

7. Shri Pargat Singh,
S/o Shri Amar Singh,
C/216, Sarojini Nagar,
New Delhi.

8. Shri Gurdeep Singh,
S/o Shri Gurbachan Singh,
1440, Laxmi Bai Nagar,
New Delhi.

9. Shri Surinder Pal,
S/o late Shri Sadhu Ram,
249, Sector-7, R. K. Puram,
New Delhi.

10. Shri Gaj Raj Singh,
S/o late Shri Man Singh,
1090, Sector-7, R. K. Puram,
New Delhi.

11. Shri Amol Singh,
S/o Shri Hazara Singh,
523, Sector-7, R. K. Puram,
New Delhi.

12. Smt. Sudarshan Manchanda,
W/o Shri B.R. Manchanda,
191, Hakikat Nagar,
Delhi.

13. Smt. Rita Kataria,
W/o Shri Harish Kataria,
278, Sector-I, Sadiq Nagar,
New Delhi.

14. Shri Krishan Lal,
S/o late Shri Dayal Dass,
E/88, Nanakpura,
New Delhi.

15. Shri Hem Raj Tyagi,
S/o late Shri Raghuvir Tyagi,
Vill. & P.O. Duhai Via- Murad Nagar,
Distt. Ghaziabad (U.P.).

16. Smt. Santosh Sharma,
W/o late Shri D.N. Sharma
4/1410, Bhola Nath Nagar,
Delhi-110032.

17. Shri Bhushan Kumar (Retd),
S/o late Shri Sant Ram,
B-2/27, Janakpuri,
New Delhi-110 058.

....Applicants

(By Advocate: Shri V.K. Rao)
Vs.

1. Union of India,
Through the Secretary,
Ministry of Defence, South Block,
New Delhi-110011.

2. Jt. Secretary (Training) &
Chief Administrative Officer,
Min. of Defence,
C-II Hutmants,
New Delhi-110011.

....Respondents

(Through departmental representative Shri Trilochan
Rout)

ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

Heard Shri V.K. Rao, learned counsel for
applicant and Shri Trilochan Rout, departmental
representative.

2. Learned counsel for applicant submits that
the applicants in the present O.A. have also been dealt
with by the respondents in the impugned letters dated
6.12.94, 11.4.97 and 9.6.97, though the applicants are in
Yours

fact senior in pay-scale to the applicants in
O.A.1243/97 (Hiramani Semwal & ors. vs. UOI & anr.)
decided on 27.7.98. To this extent, the departmental
representative also confirms that the position is
correct. He has also stated that no appeal has been
filed against the Tribunal's order in O.A.1243/97 and is
same has accordingly become final and binding.

3. The applicants in this case are Statistical
Assistants and have claimed, inter-alia, setting aside the
impugned order dated 6.12.94 followed by subsequent
orders dated 21.2.97 and 9.6.97 and for a direction to
the respondents to grant them the higher pay-scale of
Rs.2000-3200 which has been granted to the juniors.

4. In view of the above facts and circumstances
of the case, this case is disposed of with a direction
to the respondents to consider the claim of the
applicants in the light of the observations in
O.A.1243/97 (Hiramani Semwal & ors. vs. UOI & anr.)
decided on 27.7.98 and give the applicants consequential
benefits, granted in accordance with law and rules.

This shall be done within a period of three
months from the date of receipt of a copy of this order
and the respondents shall pass appropriate orders with
intimation to the applicants of the action taken.

5. In case the applicants have any further
grievance, it is open to them to pursue their remedies
in accordance with law. No order as to costs.

Narainsingh Sahu
(N. Sahu)
Member(A)

Lakshmi Swaminath
(Smt. Lakshmi Swaminatham)
Member(J)

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